

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 20<sup>th</sup> April, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR COMPLIANCE / DIRECTION</b>			
1.	Original Application No. 42/2016 (M.A. No. 935/2016)	Rajeev Rai  Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Rishi K. Awasthi, Advs. for Applicant  Ms. Divya Prakash Pande, Adv. for R-1 Mr. Dharendra K. Yadav, Adv. for R-2, 3 & 6 Mr. Syed Hussain Adil Taqvi, Adv. Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Mr. Rakesh Kr. Khanna, Sr. Adv. with Mr. Vinod Kumar, Adv. for R-5 Mr. Vishwendra Verma, Adv. Mr. Avinesh Gaba, Adv.
2.	Original Application No. 123/2016 (PH)	Rajinder Krishan Sharma IFS Retd.  Vs. Union of India & Ors.	Mr. Rajinder K. Sharma, Applicant in person  Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 7 & 10 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for R-8 Mr. Ajay & Mr. Sunil, Adv. for R-9
<b>FOR ADMISSION</b>			
3.	Original Application No. 226/2017 (M.A. No. 430/2017)	Rajbir Bhati  Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
<b>AFTER NOTICE</b>			
4.	Original Application No. 163/2017 (M.A. No. 297/2017)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA)  Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Adv. for Applicant
5.	Original Application No. 185/2017	Shailesh Singh  Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person
<b>FOR COMPLETION OF PLEADINGS</b>			
6.	Original Application No. 551/2016	Dr. Ashwini Agarwal  Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3 & 6 Mr. Rajat Sanjeet Purohit, Adv. for R-4 & 7 Mr. Praveen Choudhary, JLO for RIICO
7.	<b>Execution Application No. 05/2017 IN</b> O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors.  Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tarunvir S. Khehar, Adv. for R-1 to 7
8.	<b>Execution Application No. 18/2017 IN</b> O.A. No. 16/2014	Shri Hazi Ariff  Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant  Mr. Abhishek Yadav, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Daleep Dhyani, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5

<b>FOR HEARING</b>			
9.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.)  Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Advs. for Applicant  Mr. Abhishek Yadav, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-3 Mr. D. K. Divesh, Adv. for R-5 Ms. Divya Prakash Pande, Adv.
10.	Original Application No. 531/2016 (M.A. No. 1017/2016)	U.P. Avas Evam Vikas Parishad  Vs. State of U.P. & Ors.	Mrs. Veera Kaur Singh, Adv. for Applicant  Mr. Abhishek Yadav, Adv. for R-1 & 3 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. B. V. Niren, Adv. for MoUD
11.	Original Application No. 420/2016 (M.A. No. 918/2016)	Praduman Tiwari  Vs. Union of India & Ors.	Mr. Mona K. Rajvanshi, Adv. for Applicant  Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UP PCB Mr. Abhishek Yadav, Adv. for State of UP Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Anil Grover, AAG for State of Haryana Mr. Praveen Aggarwal, Adv. for R-8 Mr. T. N. Singh, Adv. for R-10 Mr. Rajesh Gupta, Adv. for R-11 Mr. Ramesh Chandra, Adv.
12.	Original Application No. 429/2016 (M.A. No. 193/2017, M.A. No. 199/2017 & M.A. No. 214/2017)	All India Kaimur Peoples's Front  Vs. The State of U.P. & Ors.	Mr. T. N. Singh & Mr. Vikas K. Singh, Advs. for Applicant  Mr. Ankit Verma, Adv. for R-1 to 3 & 5 to 9 Mr. Balendu Shekhar, Adv. for R-10 Mr. Harin P. Raval, Sr. Adv. with Mr. M. R. Shamshad, Adv. for R-2 to 4 Mr. Aviral Dharendra, Adv.
13.	Original Application No. 556/2016 (M.A. No. 72/2017)	Haridutt Sharma & Anr.  Vs. North Delhi Municipal Corporation & Ors.	Ms. Parul Gupta, Adv. for Applicants  Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for Govt. of NCT Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Prashant Sivarajan, Adv. for DUSIB Mr. Ankur Chhibber, Adv. for R-2 Ms. Puja Kalra, Adv. for North MCD
14.	Original Application No. 115/2017 <b>(M.A. No. 442/2017)</b>	Shailesh Singh  Vs. Central Ground Water Board & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person  Mr. Abhishek Yadav, Adv. for R-3 Mr. B. V. Niren, Adv. for R-2
15.	Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness  Vs. Union of India & Ors.	Mr. Anil Sood, Applicant in person with Ms. Madhumita Singh  Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Mr. Rajiv Bansal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
16.	Original Application No. 04/2015	Society for Protection of Culture, Heritage, Environment, Traditions and	Mr. Anil Sood, Applicant in person with

		Promotion of National Awareness Vs. Union of India & Ors.	Ms. Madhumita Singh Mr. Rajesh K. Singh, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj K. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
17.	Appeal No. 127/2015	M/s Walia Construction Vs. State of Punjab & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. S. K. Pabbi, AAG with Mr. I. K. Kapila, Adv. for R-1, 2, 4 to 6 Mr. Naginder Benipal, Adv. for R-3 Mr. Gurmehar S. Sistani, Adv. for R-7 Mr. A. K. Prasad, Adv. for MoUD Mr. Anil Soni, AAG with Mr. Nagendar Benipal, Adv. for R-9
18.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Akhil Sibal, Adv. for R-6

**Date : 20<sup>th</sup> April, 2017**

**Time : After the above Bench**

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
19.	Original Application No.32 (T <sub>Hc</sub> )/2014 (CWP No. 9503/2012) (M.A. No. 1117/2016)	Kishan Paryavaran Sangharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Dinesh Mehta, Adv. for R-7 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. P.S. Bhati, AAG for State of Rajasthan
20.	Original Application No.33 (T <sub>Hc</sub> )/2014 (CWP No. 8923/2012)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2 Mr. Sanjeet Purohit, Adv. for R-5 & 6 Mr. Dinesh Mehta, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5
21.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Vinay Kothari, Adv. for R-4
<b>FOR HEARING</b>			

22.	<b>R.A. No. 23/2015</b> (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty, Adv. for Appellant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-2 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajiv Bansal, Adv. for DDA Mr. Rahul Dhawan, Adv. Ms. Madhumita Singh, Adv.
23.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016 & M.A. No. 329/2017) <b>(PH)</b>	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
24.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs. for R-7

**Date : 20<sup>th</sup> April, 2017**  
**Time : After the above Bench**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

**HON'BLE DR. AJAY A. DESHPANDE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
25.	Original Application No. 39/2015/EZ	Joydeep Mukherjee Vs. Pollution Control Board ,West Bengal & Ors.	Mr. S. K. Bhattacharya & Ms. Jyotika Kalra, Advs. for Applicant  Mr. Amit Agarwal & Ms. Asha Nayar Basu, Advs. for West Bengal PCB

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**